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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO.1149/95

New Delhi, this the 31st day of August, 1999

HON'BLE MR. JUSTICE R.G.VAIDYANATHA, VICE CHAIRMAN (J)
HON'BLE MR. J.L.NEGI, MEMBER (A)

1. D.S.Sharma, S/O Sh. D.D.Sharma,
R/O C-168-A, Clock Tower, Hari
Nagar, New Delhi - 64.
 2. Smt. Mohinder Kaur Saini, S/O Sh.
Kuldeep Singh, R/O Gali No.6, East
Chander Nagar, New Delhi.
 3. S.S.Deswal, S/O Sh. Ram Gopal, R/O
V.P.O. Rani Khera, Delhi.
 4. P.P.Verma, S/O Late Sh. Bakhtawar
Singh, R/O DA/60-F, Clock Tower,
Hari Nagar, New Delhi - 64.
 5. Smt. Vimla Dahiya, W/O Sh. Balbir
Singh Dahiya, R/O C-4/7, Model
Town, Delhi - 9.
 6. Smt. Rajbala Dalal, W/O Sh.
Raghubinder Singh, R/O B-4/2, P & T
Quarters, Janakpuri, New Delhi.
 7. Smt. Prakash Arun Bali, W/O Sh.
Arun Bali, R/O Flat No.4, Delhi
Administration Officer's Flats,
Upper Bela Road, Delhi.
 8. Smt. Kailash Kaur Bedi, D/O S.Baba
Charan Singh Bedi, R/O 8/8, Double
Storey, Vijay Nagar, Delhi.
 9. Smt. Kailash Ahlawat, D/O Ch.
Ranveer Singh Ahlawat, R/O B-39,
Panchseet Enclave, New Delhi.
 10. Smt. Asha Bansal, W/O Ajay Bansal,
R/O B-16/S-5, Ciron Apartments,
Ramprag, Ghaziabad (U.P.)
 11. T.P.Sharma, S/O Late Sh. Devi Ram,
R/O G-311, Nanakpura, New Delhi.
 12. D.D. Sharma, S/O Sh. P.D.Gaur,
R/O 7/59, Gali Brahman, Shital Wali
Bagichi, Najafgarh, New Delhi.
 13. K.L.Rajput, S/O Sh. Kanshi Ram,
R/O TTM-3, R.B.T.B. Hospital,
Delhi - 9.
- [Signature]*

(2)

14. Kaptan Singh Dabas, S/O Sh. Khem
Chand, R/O V.P.O. Rani Khera,
Delhi.

*****Applicants.

(By Advocate: Mr. G.D.Gupta through)
Mr. S.D.Raturi)

VERSUS

1. Govt. of National Capital Territory of Delhi through its Chief Secretary, 5, Sham Nath Marg, Delhi - 54.
2. The Chief Secretary, Govt. of National Capital Territory of Delhi, 5, Sham Nath Marg, Delhi - 54.
3. The Director of Education, Govt. of National Capital Territory of Delhi, Old Secretariate, Delhi - 54.

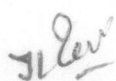
*****Respondents.


(By Advocate: None.)

O R D E R (ORAL)

By Hon'ble Mr. Justice R.G.Vaidyanatha, VC (J):

On the request of the proxy applicant for counsel, the OA is permitted to ^{be} withdrawn. No order as to costs.


(J.L.Negi)
Member (A)


(R.G.Vaidyanatha)
Vice Chairman (J)

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